

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 116
(IB)-274/ND/2018**

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s Ashutosh Steels Pvt. Ltd.

.....Applicant

Vs.

M/s Royal Pressing and Components Pvt. Ltd.

.....Respondent

Order delivered on 13.02.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Abhishek Anand, Adv.
Mr. Tushar Tyagi, Adv.

For the Respondent

: Mr. Atul Aggarwal, Adv.
Mr. Anshul Chowdhary, Adv.

ORDER

Heard the learned counsels of both the sides.

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH